

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 98**

**Dated Guwahati, the 18<sup>th</sup> November, 2021**

In supersession of all previous Orders/Notifications, Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges under Rule 3A of Chapter I of the Gauhati High Court Rules, as Portfolio Judges for the Districts shown against their Lordships' names:

| Sl.No. | Name of Hon'ble Judges                         | States/Districts  |
|--------|--|---|
| 1.     | Hon'ble Mr. Justice Manash Ranjan Pathak       | Kamrup (Metro) and Dibrugarh districts of Assam   |
| 2.     | Hon'ble Mr. Justice Michael Zothankhuma        | Aizawl, Kolasib, Mamit, Serchhip and Saitual districts of Mizoram   |
| 3.     | Hon'ble Mr. Justice Suman Shyam                | Nagaon, Jorhat & Golaghat districts of Assam  |
| 4.     | Hon'ble Mrs. Justice Rumi Kumari Phukan        | Morigaon, Nalbari and Bongaigaon districts of Assam   |
| 5.     | Hon'ble Mr. Justice Songkhupchung Serto        | Dimapur, Kohima, Phek, Zunheboto and Kiphire districts of Nagaland  |
| 6.     | Hon'ble Mr. Justice Achintya Malla Bujor Barua | Goalpara, Dhubri and South Salmara districts of Assam   |
| 7.     | Hon'ble Mr. Justice Kalyan Rai Surana          | Kamrup and Darrang districts of Assam   |
| 8.     | Hon'ble Mr. Justice Nelson Sailo               | Lunglei, Lawngtlai, Saiha and Hnahthial districts of Mizoram  |
| 9.     | Hon'ble Mr. Justice Ajit Borthakur             | Sonitpur and Udalguri districts of Assam.   |
| 10.    | Hon'ble Mr. Justice Hitesh Kumar Sarma         | Barpeta and Baksa districts of Assam  |
| 11.    | Hon'ble Mr. Justice Sanjay Kumar Medhi         | Lakhimpur and Dhemaji districts of Assam  |
| 12.    | Hon'ble Mr. Justice Nani Tagia                 | Tawang, West Kameng, East Kameng, Kurung Kumey, Kra-daadi, Lower Subansiri, Upper Subansiri, West Siang, Siang, Upper Siang, East Siang and Papum Pare districts of Arunachal Pradesh |
| 13.    | Hon'ble Mr. Justice Manish Choudhury           | Tinsukia and Sivasagar districts of Assam   |
| 14.    | Hon'ble Mr. Justice Soumitra Saikia            | Chirang and Cachar district of Assam  |
| 15.    | Hon'ble Mr. Justice Parthivjyoti Saikia        | West Karbi-Anglong and Hojai districts of Assam   |
| 16.    | Hon'ble Mr. Justice S. Hukato Swu              | Mokokchung, Tuensang and Wokha districts of Nagaland.   |
| 17.    | Hon'ble Mr. Justice Robin Phukan               | Dibang Valley, Lower Dibang Valley, Lohit, Anjaw, Namsai, Changlang, Tirap and Longding districts of Arunachal Pradesh  |
| 18.    | Hon'ble Mr. Justice Kakheto Sema               | Peren, Mon and Longleng districts of Nagaland   |

  
Sd/-  
18/11/21

|     |  |   |
|-----|--|---|
| 19. | Hon'ble Mr. Justice Devashis Baruah    | Karimganj and Hailakandi districts of Assam     |
| 20. | Hon'ble Mrs. Justice Malasri Nandi     | Dima Hasao and Karbi-Anglong districts of Assam |
| 21. | Hon'ble Mrs. Justice Marli Vankung     | Champhai and Khawzawl districts of Mizoram      |
| 22. | Hon'ble Mr. Justice Arun Dev Choudhury | Kokrajhar and Charaideo districts of Assam      |

**This order will come into effect immediately.**

**By Order**

Sd/- Raktim Duarah  
**REGISTRAR GENERAL**

**Memo No. HC-III- 13/2006/ 5729-5745/G, dated Guwahati the 18<sup>th</sup> November, 2021.**

**Copy to:-**

- 1) The Registrar (Vigilance/Administration/Judicial/Establishment), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 7) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 8) The Court Manager, Gauhati High Court, Guwahati.
- 9) The Librarian -cum- Research Officer, Gauhati High Court, Guwahati.
- 10) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 11) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 12) The P.S. to Hon'ble Mr./ Mrs. Justice \_\_\_\_\_ , Gauhati High Court, Guwahati.
- 13) The A. O. (J), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
- 14) The Court Officer I & II, Gauhati High Court, Guwahati.
- 15) The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
- 16) The Chief Security Officer, Gauhati High Court, Guwahati.
- 17) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

*Raktim Duarah*  
18/11/2021